

**ELECTION INDEX CARD  
FOR LEGISLATIVE ASSEMBLY ELECTIONS ONLY**

BYE ELECTION

State: Tamil Nadu

District: THIRUVARUR

Year of Election: 2019

Number & Name of Assembly Constituency: 168 : Thiruvapur

Type of Constituency: GEN

<b>I</b>	<b>CANDIDATES</b>	<b>MALE</b>	<b>FEMALE</b>	<b>THIRD GENDER</b>	<b>TOTAL</b>
1	Nominated	26	1	0	27
2	Nominations Rejected	7	0	0	7
3	Withdrawn	5	0	0	5
4	Contested	14	1	0	15
5	Deposit Forfeited	12	1	0	13
<b>II</b>	<b>ELECTORS</b>	<b>GENERAL</b>		<b>SERVICE</b>	<b>TOTAL</b>
		Other than NRIs	NRIs		
1	Male	131879	0	123	132002
2	Female	137255	0	2	137257
3	Third Gender(Not applicable to Service electors)	22	0	0	22
4	Total	269156	0	125	269281
<b>III</b>	<b>VOTERS TURNED UP FOR VOTING</b>	<b>GENERAL</b>		<b>TOTAL</b>	
		Other than NRIs	NRIs		
1	Male	97385	0		97385
2	Female	107713	0		107713
3	Third Gender	6	0		6
4	Total(Male + Female + Third Gender)	205104	0		205104
<b>IV</b>	<b>DETAILS OF VOTES POLLED ON EVM</b>				
1	Total votes polled on EVM				205104
2	Test votes under Rule 49 MA				0
3	Votes not retrieved from EVM				0
4	Rejected votes (due to other reasons)				0
5	Votes polled for 'NOTA' on EVM				1403
6	Total of test votes + votes not retrieved + votes rejected (due to other reasons) + 'NOTA'[2+3+4+5]				1403
7	Total valid votes counted from EVM [1-6]				203701
<b>V</b>	<b>DETAILS OF POSTAL VOTES</b>				
1	Postal votes counted for service voters under sub-section (8) of Section 20 of R.P.Act, 1950				30
2	Postal votes counted for Govt. servants on election duty (including all police personnel, driver, conductors, cleaner				1440
3	Postal votes rejected				226
4	Postal votes polled for 'NOTA'				10
5	Total of postal votes rejected + NOTA [3+4]				236
6	Total valid postal votes [1+2-5]				1234
<b>VI</b>	<b>COMBINED DETAILS OF EVM &amp; POSTAL VOTES</b>				
1	Total votes polled [IV(1) + V(1+2)]				206574
2	Total of test votes + votes not retrieved + votes rejected + 'NOTA'[IV(6) + V(5)]				1639
3	Total valid votes [IV(7)+ V(6)]				204935
4	Total votes polled for 'NOTA'[IV(5) + V(4)]				1413
<b>VII</b>	<b>MISCELLANEOUS</b>				
1	Proxy votes				0
2	Tendered votes				0
3	Total number of polling station set up in a Constituency				303
4	Averages number of Electors assigned to a polling station				889
5	Date(s) Of Poll				18-04-2019
6	Date(s) Of Re-Poll,(if any)				NA
7	Number of Polling stations where Re-poll was ordered(mention date of order also)				NA

8	Date(s) Of counting	23-05-2019
9	Date Of Declaration Of result	24-05-2019
10	Whether this is Bye election or Countermanded election?	Yes
11	If yes, reason thereof	M KARUNANITHI M L A DEATH

### VIII. DETAILS OF VOTES POLLED BY EACH CANDIDATE

SL. No.	Name of the Contesting Candidates (in Block Letters)	Sex (Male/Female/Third Gender)	Age(Years)	Category (Gen./SC/ST)	Full name of the Party	Election Symbol Alloted	Valid Votes Polled		
							Counted from EVM	Postal	Total
1.	Kalaivanan Poondi K.	Male	54	GENERAL	Dravida Munnetra Kazhagam	Rising Sun	116667	949	117616
2.	Jeevanantham R.	Male	69	GENERAL	All India Anna Dravida Munnetra Kazhagam	Two Leaves	52930	115	53045
3.	Kamaraj S.	Male	52	GENERAL	Independent	Gift Pack	19061	72	19133
4.	Vinothini R.	Female	28	SC	Naam Tamilar Katchi	Ganna Kisan	8092	52	8144
5.	Arun Chidambaram K.	Male	29	GENERAL	Makkal Needhi Maiam	Battery Torch	4210	41	4251
6.	Gunasekaran R.	Male	34	GENERAL	Tamil Nadu Ilangyar Katchi	Ring	580	2	582
7.	Elayaraja T.	Male	38	SC	Independent	Balloon	484	0	484
8.	Amanullah A.	Male	57	GENERAL	Independent	Bat	339	2	341
9.	Gunasekaran V.	Male	59	GENERAL	Independent	Slate	311	0	311
10.	Marimuthu A.V.M.	Male	58	GENERAL	Independent	BUCKET	235	1	236
11.	Kamaraj B.	Male	55	SC	Independent	Pressure Cooker	206	0	206
12.	Sampath S.	Male	59	GENERAL	Independent	Mike	187	0	187
13.	Anbazhagan T.	Male	39	GENERAL	Independent	Dish Antenna	155	0	155
14.	Kesavaraj K.	Male	36	GENERAL	Independent	Hat	134	0	134
15.	Kamaraj P.	Male	54	SC	Independent	Cauliflower	110	0	110
<b>TOTAL</b>							203701	1234	204935

### Disclaimer

This report is based on Index Cards data made available by concerned Returning Officers on the basis of Statutory data maintained in the forms. In case of any dispute, the data maintained in the Statutory Forms by the concerned Returning Officers shall prevail.